

(a) whether the investment outlay for the public sector in the Eighth Plan is likely to be reduced;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) No, Sir. The amount of Public sector outlay for the Eighth five Year Plan (1992-97) is not projected to be lower than in the Seventh Plan.

(b) Does not arise.

(c) Does not arise.

#### Foreign equity

4503. SHRI RABI RAY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have formulated the details of procedures for increasing foreign equity, preferential share allocation and share valuation in the case of foreign investors; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). In pursuance of the decision contained in para 39 B of the Statement on Industrial Policy tabled in both Houses of Parliament on 24th July, 1991. Government have laid down the procedure for increase in foreign equity upto 51% in existing companies having some foreign equity holding, requirement for preferential share allocation and issue of shares and share valuation vide Ministry of Industry's Press Note No. 17 (1991 Series) dated 19th November, 1991. Copies of this Press Note

have been made available to the Parliament Library.

#### Investment by N.R.Is.

4504. SHRI RABI RAY: Will the PRIME MINISTER be pleased to state:

(a) whether some of the State Government have entered into agreements with some Non-resident Indians to establish industries in their respective States during the last two months;

(b) if so, the details thereof; and

(c) the extent of financial participation of foreign investors;

(d) whether the Union Government also proposed to participate financially in these ventures; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF.P.J. KURIEN): (a) to (e). No proposal has been received by the Ministry of Industry for consideration by the Special Approval Committee (NRI) from any State Government for setting up joint venture projects with NRI participation.

#### Conversion of Lease Hold Right to Free Hold in Chandigarh

4505 SHRI PAWAN KUMAR BANSAL: Will the Minister of URBAN DEVELOPMENT be pleased to refer to reply given to Unstarred Question No. 28 on November 20, 1991 and state:

(a) whether orders for conversion of lease-hold right into free-hold have been issued for Chandigarh also;

(b) if so, the details thereof; and

(c) the time likely to be taken for its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and c). Do not arise.

**Science and Technology Council,  
Chandigarh**

4506 SHRI PAWAN KUMAR BANSAL: Will the PRIME MINISTER be pleased to state:

(a) whether there is a Science and Technology Council in the Union Territory of Chandigarh;

(b) if so, the details of its functions;

(c) the number of meetings held during the last one year and the main recommendations made thereat;

(d) the follow up action taken on those recommendations by the Union Government;

(e) whether any representative from the Punjab University is taken on the Council; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGRET ALVA): (a) Yes, Sir.

(b) To advise the Chandigarh Administration on Promotion of Science and Technology for the development of the Union Territory of Chandigarh.

(c) During the last one year tow meet-

ings were held in which the following main recommendations were made:

Seven Research Projects were cleared for funding by the Chandigarh Administration.

Construction of a planetarium and a Science Park in Chandigarh.

To introduce other Science Popularisation activities.

(d) Seven research projects as recommended by the Council have been sanctioned by the Chandigarh Administration. The proposal for construction of a Planetarium and a Science Park has been included in the 8th five year plan of Chandigarh Administration under Science and Technology Sector. The other Science Popularisation activities namely Science Quiz, Awards, Exhibitions, Science Clubs etc. have been identified to be taken up during 8th plan.

(e) and (f). No, Sir. Depending upon the various Science & Technology activities to be taken up and level of participation in the meetings, the composition of the Council keeps on changing. However, a representative of the Punjab University has been included in the Sub-Committee of the Council which processes the Research Proposals for consideration by the Council.

**Maintenance of Government Quarters  
at Chandigarh**

4507. SHRI PAWAN KUMAR BANSAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the norms fixed for the maintenance of Government quarters at Chandigarh;

(b) whether in many quarters plaster is peeling off, roofs seeps and white-washing has not been done for years; and